

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

OA No. 344/2005.

21.08.2006.

Mr. Rajveer Sharma counsel for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

After hearing the Learned Counsel for the parties, Learned Counsel for the applicant submits that he wants to withdraw this OA. In view of the submission made by the Learned Counsel for the applicant and in view of the stand taken by the respondents in the reply, the OA is dismissed as withdrawn.

*(S. P. SHUKLA)*  
(S. P. SHUKLA)  
ADMINISTRATIVE MEMBER

*(M. L. CHAUHAN)*  
(M. L. CHAUHAN)  
JUDICIAL MEMBER

P.C./

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